

## CENTRAL ADMINISTRATIVE TRIEUNAL PRINCIPAL BENCH NEW DELHI

C.P. NO. 58/94 IN D.A. NO. 2837/91

New Delhi this the 18th day of October, 1994

## CORAM :

THE HON'BLE MR. JUSTICE S. C. MATHUR, CHAIRMAN THE HON'BLE MR. P. T. THIRUVENGADAM, MEMBER (A)

N. K. Chakraborti,
Retired Chief Engineer (Const.),
South Eastern Railway,
Garden Beach,
Calcutta-43
R/O C-4/31, Safdarjung Development
Area, New Delhi.

Applicant

By Advocate Shri J. K. Bali

## Versus

- Shri M. K. Rao,
   Chairman, Railway Eoard,
   Rail Bhawan, New Delhi.
- Shri Masihuzzaman,
   Secretary, Railway Board,
   Rail Ehawan, New Delhi.

Respondents

By Advocates Shri P. H. Ramchandani with Shri D. P. Kshatriya

## ORDER (ORAL)

Shri Justice S. C. Mathur, Chairman -

The learned counsel for the respondents, Shri

P. H. Ramchandani, states that the judgment of this

Tritunal has since been complied with. This position
is not disputed by the learned counsel for the

applicant.

2. In view of the above, these contempt proceedings are dropped and the notice issued to the respondents is hereby discharged.

1. 1. 1.

( P. T. Thiruvengadam )
Member (A)

( S. C. Mathur )

Chairman